

1.00 P.M.

**STATEMENTS BY MINISTER CORRECTING ANSWERS TO QUESTIONS**

MR. CHAIRMAN: Now, Statement by Minister correcting answers to questions. Shri Rajen Gohain.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): Sir, I lay on the Table, a copy each of the following Statements (in English and Hindi):—

- (i) Statement correcting the answer to Unstarred Question 1406 given in the Rajya Sabha on the 29th December, 2017 regarding 'Backlog of SC, ST and OBC vacancies'; and
- (ii) Statement correcting the answer to Unstarred Question 917 given in the Rajya Sabha on the 9th February, 2018 regarding 'Employees in various cadres of Railways'.

MR. CHAIRMAN: Question Hour is over. The House is adjourned to meet at 2.30 p.m.

*The House then adjourned for lunch at one minute past one of the clock.*

*The House reassembled after lunch at thirty-one minutes past two of the clock,*

THE VICE-CHAIRMAN (DR. SATYANARAYAN JATIA) *in the Chair*

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**PRIVATE MEMBERS' BILLS**

THE VICE-CHAIRMAN (DR. SATYANARAYAN JATIYA): Private Members' Legislative Business; Bills for introduction.

**The Universal Health Insurance and Healthcare Coverage Bill, 2018**

श्री नारायण लाल पंचारिया (राजस्थान): महोदय, मैं प्रस्ताव करता हूँ कि सभी नागरिकों को सार्वभौमिक स्वास्थ्य बीमा और स्वस्थ देखभाल कवरेज और तत्संसक्त अथवा आनुषंगिक विषयों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

*The question was put and the motion was adopted.*

**श्री नारायण लाल पंचारिया:** महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

**The Illegal Immigrants (Identification and Deportation), Bill, 2018**

**श्री नारायण लाल पंचारिया:** महोदय, मैं प्रस्ताव करता हूँ कि देश में अवैध आप्रवासियों की पहचान करने और उन्हें विकसित करने हेतु एक संस्थागत प्रणाली तथा तत्संबंधित या आनुषंगिक मामलों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

*The question was put and the motion was adopted.*

**श्री नारायण लाल पंचारिया:** महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

SHRI BHUBANESWAR KALITA (Assam): Sir, I would request the Chair that since the Bill has been introduced, fix up a date for discussion.

**The Information Technology (Amendment) Bill, 2018**

**श्री नारायण लाल पंचारिया:** महोदय, मैं प्रस्ताव करता हूँ कि सूचना प्रौद्योगिकी अधिनियम, 2000 का और संशोधन करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

*The question was put and the motion was adopted.*

**श्री नारायण लाल पंचारिया:** महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

**The National Capital Territory of Delhi Laws  
(Special Provisions) Bill, 2018**

SHRI SANJAY SINGH (NCT of Delhi): Sir, I move for leave to introduce a Bill to make special provisions for the National Capital Territory of Delhi for a period upto the 31st day of March, 2020 and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

SHRI SANJAY SINGH: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (DR. SATYANARAYAN JATIYA): The Protection of Farmers Families Bill, 2018, Shri Rajkumar Dhoot, not present. The Prevention of Contamination of Groundwater Bill, 2018, Shri Rajkumar Dhoot, not present. The Compulsory Yoga and Sports Education in Schools Bill, 2018, Shri Rajkumar Dhoot, not present.